

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 6064 of 2010

12/ 08.07.2020 Heard learned counsel for the parties through V.C.

2. Mr. Saurabh Arun, learned counsel for the petitioner and Ms. Vandana Singh, learned counsel for the respondent are present.

3. As prayed by the learned counsel for the respondent, put up this case on **15.07.2020**.

(Deepak Roshan, J.)

Pramanik/